

**HIGH COURT OF SIKKIM**

Record of proceedings

**W.P. (C) No.22 of 2026**

SMT. KIMTI SUBBA

..... PETITIONER

VERSUS

STATE OF SIKKIM & ORS.

..... RESPONDENTS

Date: 08.05.2026

CORAM :

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. Sudesh Joshi, Senior Advocate with  
Mr. Uma Shankar Sarda, Advocate and  
Mr. Adarsh Gurung, Advocate.

For Respondents: Mr. S.K. Chettri, Government Advocate.  
Mr. Sujan Sunwar, Assistant Government  
Advocate.

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**1.** The learned Senior Counsel appearing for the petitioner after arguing the matter for some time submits that he would like to withdraw the present writ petition. He is accordingly permitted.

**2.** The writ petition stands disposed as withdrawn along with the interlocutory application.

**Judge**